

GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

RAJYA SABHA
UNSTARRED QUESTION NO - 1225
ANSWERED ON – 29/07/2026

Discontinuation of SMS alerts for renewal of PUC certificate

1225. DR. M. THAMBI DURAI:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether Government is aware that SMS reminders regarding the expiry of Pollution Under Control (PUC) certificates, which were earlier sent to vehicle owners, are no longer being received in many cases;
- (b) if so, the reasons for discontinuing or reducing such SMS reminder services;
- (c) Whether Government proposes to restore or strengthen the SMS reminder system to help vehicle owners renew their PUC Certificates on time and improve compliance with pollution control norms; and
- (d) if so, the details thereof?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a)to (d) The reminder service regarding the expiry of Pollution Under Control (PUC) certificates continues to be available through the VAHAN system, subject to the availability of a valid mobile number linked with the registered vehicle. The count of the reminder SMSs, for the past four months, is as under:

Sr. No.	Time period	Reminder SMS before expiry of PUC*	SMS after Expiry of PUC*
1.	April, 2026	70,17,516	1,06,609
2.	May, 2026	17,51,098	18,705
3.	June, 2026	49,12,690	82,333

4.	July, 2026	57,23,618	2,11,978
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*The figures exclude 5 States/ UTs i.e. Ladakh, Lakshadweep, Goa, Karnataka and Telangana, where PUCC through VAHAN portal is not implemented.

It is noteworthy that SMS reminders are issued before and after expiry of Pollution Under Control Certificates, therefore their issuance is dependent on expiry dates in any particular month.

The Government in the Ministry of Road Transport and Highways has mandated that the Pollution Under Control Certificates can be renewed only after OTP verification on the registered mobile in VAHAN database, to ensure that the mobile number of users are updated in VAHAN database for timely delivery of critical notifications and renewal reminders relating to Pollution Under Control Certificates, insurance validity, e-challan notices and other compliance requirements.
